

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

21.01.2019

T.A./260/25/2015

COUNTER NOT FILED

A P CHOPRA

-V/S-

NATIONAL ALUMINIUM COMPANY LIMITED, M/O
MINES

ITEM NO:27

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. J. P. Behera on behalf of Mr. R. K. Rath

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. No one had appeared on previous dates i.e. on 02.01.2019.</p> <p>Notice has been issued to the applicant by the Registry vide letter dated 20.09.2016.</p> <p>This T.A is dismissed for default for non-prosecution on the part of the applicant.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>